

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WELWORTH SOFTWARE PRIVATE LIMITED**

Sl No	Particulars	Details
1.	Name of Corporate Debtor	Welworth Software Private Limited
2.	Date of Incorporation of Corporate Debtor	03/05/2005
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Karnataka
4.	Corporate Identity Number (CIN) of Corporate Debtor	U72200KA2005PTC036221
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	ROCKLINE CENTRE, No. 54, 3rd Floor, Richmond Road, Bangalore Bangalore KA 560025 IN
6.	Date of closure of insolvency resolution process	30 th November 2022.
7.	Liquidation commencement date of the corporate debtor	30 th November 2022.
8.	Name and registration number of the insolvency professional acting as Liquidator	Narayana Kamma, IBBI/IPA-002?IP-N01072/2020-2021/13429
9.	Address and e-mail of the liquidator, as registered with the Board	Narayana Kamma, E 1807, Brigade Gateway, 26/1, Dr. Rajkumar Road, Malleshwaram West, Bangalore. 560055. Phone : 9844283398 Email.kln6019@gmail.com.
10.	Address and e-mail to be used for correspondence with the liquidator	Narayana Kamma, E 1807, Brigade Gateway, 26/1, Dr. Rajkumar Road, Malleshwaram West, Bangalore. 560055. Phone : 9844283398 Email.liquidator.welworth@gmail.com
11.	Last date for submission of claims	1 st February 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of Welworth Software Private Limited on 30th November 2022. (Copy of the Order received on 3rd January 2023)

The stakeholders of Welworth Software Private Limited are hereby called upon to submit their claims with proof, on or **before** 1st February 2023, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 7th January 2023

Place: Bangalore

Narayana Kamma

The Liquidator of Welworth Private Limited